

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Surana Power Limited

PETITION NUMBER : CP/646/IB/2017

APPLICATION NUMBER: a) IA(IBC)/1009(CHE)2021  
b) MA/28(CHE)/2021  
c) Ivn.P/12/CHE/2021 IN  
MA/28/CHE/2021

**COMMON ORDER**

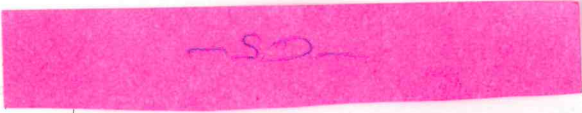
None appears for the Applicants. Representing Counsel Mr.Shreyas Lele appears for the Respondent/Liquidator.

It is stated that connected matter is pending before the Hon'ble Supreme Court where stay has been granted.

List the applications on **10.01.2024** for further hearing.

  
RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)

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JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)